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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 1821/2023**

VIRENDRA SAHLOT

..... Petitioner

Through: Mr. Shobhit Nanda and Mr. Satya

Sabharwal, Advocates. (M:

9999034034)

versus

DELHI DEVELOPMENT AUTHORITY AND ORS Respondents

Through: Mr Avishkar Singhvi, Mr Naved

Ahmed & Mr Vivek Kumar Advocates for R-2. (M:

8586915499)

Mr. Neeraj Grover, Mr. Kashish Sethi, Ms. Sunidhi Gupta & Ms. Ayushi Chandra, Advocates for R-8

to 12.(M: 9138181263)

Mr. Ashish Dingra, Advocate for

DDA.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 29.05.2023

- 1. This hearing has been done through hybrid mode.
- 2. Let the DDA file its reply within Eight weeks'. List on 1st November, 2023.

PRATHIBA M. SINGH, J.

MAY 29, 2023

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